



\$~27 to 66, 68 to 74, 76 to 171, 173 to 193, 195 to 280 & 282 to 286

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 262/2023 & CM APPL. 1031/2023**

AADHAR TOURS AND TRAVELS PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

+ **W.P.(C) 16664/2022 & CM APPL. 52660/2022**

MUMTAZ PATEL SIDDIQUI Petitioner

versus

ASSESSING OFFICER, INCOME TAX DEPARTMENT, WARD
NO. 30(5), DELHI Respondent

+ **W.P.(C) 5632/2023 & CM APPL. 22099/2023**

DEEPAK GUPTA Petitioner

versus

NATIONAL FACELESS ASSESSMENT CENTRE, DELHI
..... Respondent

+ **W.P.(C) 5635/2023 & CM APPL. 22105/2023**

ANKITA GARG Petitioner

versus

ITO WARD 43(6) DELHI & ANR. Respondents

+ **W.P.(C) 5638/2023 & CM APPL. 22109/2023**

SATISH GOYAL Petitioner

versus

INCOME TAX OFFICER WARD 49(1), DELHI & ORS.
..... Respondents

+ **W.P.(C) 5640/2023 & CM APPL. 22117/2023**

AMIT SHARMA AND SONS –HUF Petitioner

versus

INCOME TAX OFFICER-WARD 29-1 & ANR. Respondents



- + **W.P.(C) 5645/2023 & CM APPL. 22127/2023**
PRAMOD KUMAR GUPTA Petitioner
versus
ACIT, CIR 25(1), DELHI & ANR. Respondents
- + **W.P.(C) 5646/2023 & CM APPL. 22129/2023**
PAWAN SINGLA Petitioner
versus
INCOME TAX OFFICER WARD 43(6) DELHI & ORS. Respondents
- + **W.P.(C) 5648/2023 & CM APPL. 22133/2023**
NORTH TOWN ESTATES PRIVATE LIMITED Petitioner
versus
DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 16(1) & ANR. Respondents
- + **W.P.(C) 5651/2023 & CM APPL. 22140/2023**
DRAKE PROPERTIES PVT LTD Petitioner
versus
INCOME TAX OFFICER WARD 7(1) DELHI & ANR. Respondents
- + **W.P.(C) 5652/2023 & CM APPL. 22142/2023**
KLAXON TRADING PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 14(3) DELHI & ORS. Respondents
- + **W.P.(C) 5658/2023 & CM APPL. 22156/2023**
ANKITA GARG Petitioner
versus
ITO WARD 43(6) DELHI & ANR. Respondents
- + **W.P.(C) 298/2023 & CM APPL. 1174/2023**
DIVYA BUILDMART PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents



- + **W.P.(C) 1509/2023 & CM APPL. 5689/2023**
N.N. FINANCIAL SERVICES PVT. LTD. Petitioner
versus
INCOME TAX OFFICER, WARD 18-1, DELHI& ANR.
..... Respondents
- + **W.P.(C) 2232/2023 & CM APPL. 8475/2023**
DINESH GOYAL Petitioner
versus
DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13. 1
NEW DELHI Respondent
- + **W.P.(C) 2370/2023 & CM APPL. 9072/2023**
TARIK HANDA Petitioner
versus
ITO WARD, 50(1) NEW DELHI & ORS. Respondents
- + **W.P.(C) 2543/2023 & CM APPL. 9754/2023**
RAJ INFRA REALTORS PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 21(1) DELHI & ORS.
..... Respondents
- + **W.P.(C) 2889/2023 & CM APPL. 11219/2023**
ASP DEVELOPERS PRIVATE LIMITED Petitioner
versus
ITO WARD 1(1) NEW DELHI & ORS. Respondents
- + **W.P.(C) 2890/2023 & CM APPL. 11221/2023**
GAMUT COMMERCIALS PRIVATE LIMITED Petitioner
versus
ITO WARD 10 (1) NEW DELHI & ORS. Respondents
- + **W.P.(C) 2896/2023 & CM APPL. 11283/2023**
SHOURYA INFRASTRUCTURE PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 23(1) DELHI & ORS.



..... Respondents

- + **W.P.(C) 3005/2023 & CM APPL. 11730/2023**
ISRAR ALI KHAN Petitioner
versus
ITO WARD 28 (5) NEW DELHI & ORS. Respondents
- + **W.P.(C) 3068/2023 & CM APPL. 11871/2023**
DUKE SPONGE AND IRON PRIVATE LIMITED Petitioner
versus
THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE
7(1), DELHI & ANR. Respondents
- + **W.P.(C) 3097/2023 & CM APPL. 12071/2023**
VINTAGE FOOTWEAR PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 26(3), NEW DELHI & ANR.
..... Respondents
- + **W.P.(C) 3106/2023 & CM APPL. 12089/2023**
DIVINE SOFTECH PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 7(1), DELHI & ANR.
..... Respondents
- + **W.P.(C) 3136/2023 & CM APPL. 12156/2023**
AMIT JAIN Petitioner
versus
INCOME TAX OFFICER WARD 47(1), DELHI
..... Respondent
- + **W.P.(C) 3138/2023 & CM APPL. 12160/2023**
PAWANSUT MEDIA SERVICES PVT LTD. Petitioner
versus
INCOME TAX OFFICE WARD 19 3 NEW DELHI AND ANR.
..... Respondents
- + **W.P.(C) 3172/2023 & CM APPL. 12305/2023**



- HARJEET SINGH KANDHARI Petitioner
versus
INCOME TAX OFFICER WARD 53(1) DELHI & ORS.
..... Respondents
- + **W.P.(C) 3278/2023 & CM APPL. 12761/2023**
SHANTI DEVI CHARITABLE TRUST Petitioner
versus
INCOME TAX OFFICER & ANR. Respondents
- + **W.P.(C) 3281/2023 & CM APPL. 12767/2023**
SUNITA SHARMA Petitioner
versus
ITO, WARD 36(1), DELHI & ANR. Respondents
- + **W.P.(C) 3396/2023 & CM APPL. 13144/2023**
RAJAT SIKKA (HUF) Petitioner
versus
INCOME TAX OFFICER, WARD 30(1), NEW DELHI
..... Respondent
- + **W.P.(C) 3408/2023 & CM APPL. 13173/2023**
ANCHAL NARANG Petitioner
versus
ITO WARD 44 6 NEW DELHI Respondent
- + **W.P.(C) 3470/2023 & CM APPL. 13465/2023**
SEASHELL BUILD SPACES PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 23(1) DELHI & ORS.
..... Respondents
- + **W.P.(C) 3513/2023 & CM APPL. 13627/2023**
GAIN CAPITAL PRIVATE LIMITED Petitioner
versus
ACIT(OSD) DELHI & ORS. Respondents



- + **W.P.(C) 3533/2023 & CM APPL. 13737/2023**
GAYATRI DHODY Petitioner
versus
INCOME TAX OFFICER, WARD 29 (1), DELHI AND ANR. &
ORS. Respondents
- + **W.P.(C) 3572/2023 & CM APPL. 13832/2023**
GAIN CAPITAL PRIVATE LIMITED Petitioner
versus
ACIT(OSD), DELHI & ORS. Respondents
- + **W.P.(C) 3573/2023 & CM APPL. 13835/2023**
SONA JOSHI Petitioner
versus
INCOME TAX OFFICER WARD 60(1) & ORS. Respondents
- + **W.P.(C) 3574/2023 & CM APPL. 13837/2023**
MEENU GOYAL Petitioner
versus
INCOME TAX OFFICER WARD 58(3) Respondent
- + **W.P.(C) 3618/2023 & CM APPL. 14056/2023**
SUBASH GOYAL HUF Petitioner
versus
ITO, WARD 36(1), DELHI & ANR. Respondents
- + **W.P.(C) 3668/2023 & CM APPL. 14232/2023**
HARSHIT FINVEST PVT LTD Petitioner
versus
INCOME TAX OFFICER, WARD-11(1) & ANR..... Respondents
- + **W.P.(C) 3728/2023 & CM APPL. 14438/2023**
ANURADHA KHAN Petitioner
versus
INCOME TAX OFFICER WARD 28(5) & ORS. Respondents



- + **W.P.(C) 3874/2023 & CM APPL. 15060/2023**
YUVRAJ JASGEET SINGH Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE (34)
1, DELHI & ORS. Respondents
- + **W.P.(C) 3875/2023 & CM APPL. 15063/2023**
JEET KAUR Petitioner
versus
INCOME TAX OFFICER WARD 19(3) NEW DELHI & ORS.
..... Respondents
- + **W.P.(C) 3878/2023 & CM APPL. 15070/2023**
HARCHARAN SINGH Petitioner
versus
INCOME TAX OFFICER WARD (35) 1 & ORS. Respondents
- + **W.P.(C) 3895/2023 & CM APPL. 15114/2023**
BONLON INDUSTRIES LTD Petitioner
versus
THE DY. COMMISSIONER OF INCOME TAX, CIRCLE 4(2) &
ANR. Respondents
- + **W.P.(C) 3908/2023 & CM APPL. 15160/2023**
KANWALJEET KAUR Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE (34) 1
DELHI & ORS. Respondents
- + **W.P.(C) 3940/2023 & CM APPL. 15355/2023**
M/S SAG INFRASTRUCTURE DEVELOPERS PVT LTD Petitioner
versus
INCOME TAX OFFICER WARD 22(1) & ANR. Respondents
- + **W.P.(C) 3945/2023 & CM APPL. 15365/2023**
RUPIN KHANDPURA Petitioner



- versus
INCOME TAX OFFICER WARD 28(5) NEW DELHI & ORS.
..... Respondents
- + **W.P.(C) 4027/2023 & CM APPL. 15706/2023**
SANTOSH TIMBER TRADING COMPANY LTD Petitioner
versus
INCOME TAX OFFICER WARD 22(1) DELHI & ORS.
..... Respondents
- + **W.P.(C) 4038/2023 & CM APPL. 15741/2023**
HIMALAYA POLYTECH PRIVATE LTD Petitioner
versus
INCOME TAX OFFICER WARD 11(3) DELHI & ORS.
..... Respondents
- + **W.P.(C) 4060/2023 & CM APPL. 15857/2023**
SANGEETA VERMA Petitioner
versus
INCOME TAX OFFICER, WARD 44(1), DELHI & ANR.
..... Respondents
- + **W.P.(C) 4150/2023 & CM APPL. 16058/2023**
LALIT GULATI Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28(1)
DELHI & ORS. Respondents
- + **W.P.(C) 4152/2023 & CM APPL. 16068/2023**
ASTERISK INDUSTRIES PRIVATE LIMITED (FORMERLY
KNOWN AS M/S ASTERISK INFRA PROJECT PVT LTD)
..... Petitioner
versus
CENTRAL BOARD OF DIRECT TAX & ORS. Respondents
- + **W.P.(C) 4245/2023 & CM APPL. 16488/2023**
LALIT GULATI Petitioner
versus



ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE

28(1),DELHI& ORS.

..... Respondents

+ **W.P.(C) 4257/2023 & CM APPL. 16522/2023**

VIVO APPARELS PRIVATE LIMITED

..... Petitioner

versus

INCOME TAX OFFICER, WARD 26(3) DELHI & ANR.

..... Respondents

+ **W.P.(C) 4258/2023 & CM APPL. 16524/2023**

KAMLESH KUMAR GUPTA

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1) &
ANR.

..... Respondents

+ **W.P.(C) 4326/2023 & CM APPL. 16645/2023**

BEST INFRATECH PRIVATE LIMITED

..... Petitioner

versus

INCOME TAX OFFICER WARD 4(1) AND ORS& ORS.

..... Respondents

+ **W.P.(C) 4341/2023 & CM APPL. 16678/2023**

AJAY JAIN

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE
59(1),DELHI& ORS.

..... Respondents

+ **W.P.(C) 4375/2023 & CM APPL. 16863/2023**

MR SHUBHAM JAIN

..... Petitioner

versus

THE INCOME TAX OFFICER CIRCLE -28(5), DELHI AND ORS.

..... Respondents

+ **W.P.(C) 4376/2023 & CM APPL. 16867/2023**

NEERU JAIN

..... Petitioner

versus

INCOME TAX OFFICER, WARD 29(1),DELHI& ORS.

..... Respondents



- + **W.P.(C) 4378/2023 & CM APPL. 16874/2023**
MOULDCRAFT INDIA PVT LTD Petitioner
versus
DEPUTY COMMISSIONER INCOME TAX AND ANR
..... Respondents
- + **W.P.(C) 4405/2023 & CM APPL. 16960/2023**
ALKA GARG Petitioner
versus
ITO, WARD 44(6), DELHI & ANR. Respondents
- + **W.P.(C) 4423/2023 & CM APPL. 16986/2023**
ADYCON INFRASTRUCTURES PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 4584/2023 & CM APPL. 17441/2023**
LALIT KUMAR SAPRA Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43-1
DELHI & ANR. Respondents
- + **W.P.(C) 4658/2023 & CM APPLs.17931/2023 & 39117/2023**
VINAY JAIN HUF Petitioner
versus
INCOME TAX OFFICER WARD 43(6) DELHI & ORS.
..... Respondents
- + **W.P.(C) 4684/2023 & CM APPL.18070/2023**
VAIBHAV JAIN Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1),
DELHI & ORS. Respondents
- + **W.P.(C) 4786/2023**
JAYCEE HOUSING PRIVATE LIMITED Petitioner
versus



- CENTRAL BOARD OF DIRECT TAX & ORS. Respondents
- + **W.P.(C) 4787/2023 & CM APPL. 18493/2023**
ANANT VIR JAIN Petitioner
versus
INCOME TAX OFFICER, WARD 59(3), DELHI & ORS.
..... Respondents
- + **W.P.(C) 4856/2023 & CM APPL. 18722/2023**
SATISH AGRAWAL Petitioner
versus
INCOME TAX OFFICER, WARD 59(2), DELHI & ORS.
..... Respondents
- + **W.P.(C) 4880/2023 & CM APPL.18866/2023**
PRADEEP KUMAR JAIN Petitioner
versus
THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE
25(1), DELHI & ANR. Respondents
- + **W.P.(C) 4899/2023 & CM APPL.18909/2023**
ROHIT SAHAI Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 52(1)
DELHI & ANR. Respondents
- + **W.P.(C) 4915/2023 & CM APPL.19013/2023**
NITIN SAXENA Petitioner
versus
INCOME TAX OFFICER WARD NO. 49(1), DELHI & ANR.
..... Respondents
- + **W.P.(C) 4941/2023 & CM APPLs. 19117/2023 & 19118/2023**
SHARAD GARG Petitioner
versus
ITO, WARD 63(1), DELHI & ANR. Respondents
- + **W.P.(C) 5123/2023 & CM APPL. 20036/2023**



LAMBA TRADERS AND ENGINEERS PVT LTD Petitioner
versus
DEPUTY COMMISSIONER OF INCOME TAX ,CIRCLE 13 1,
DELHI & ORS. Respondents

+ **W.P.(C) 5124/2023 & CM APPL. 20038/2023**
PANKAJ VERMA Petitioner
versus
INCOME TAX OFFICER OF INCOME TAX OFFICE WARD
69(1),DELHI& ORS. Respondents

+ **W.P.(C) 5186/2023 & CM APPL. 20234/2023**
MANAK CONSULTANTS PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 16(3) & ANR. Respondents

+ **W.P.(C) 5187/2023 & CM APPL. 20239/2023**
SHALINI DAGA Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28(1)
DELHI & ANR. Respondents

+ **W.P.(C) 5210/2023 & CM APPL. 20373/2023**
BHARAT STEEL CORPORATION Petitioner
versus
UNION OF INDIA & ORS. Respondents

+ **W.P.(C) 5219/2023 & CM APPL. 20392/2023**
WHITEFIELDS OVERSEAS LTD Petitioner
versus
ACIT, CIR 25(1), DELHI Respondent

+ **W.P.(C) 5237/2023 & CM APPL. 20431/2023**
RAKESH KUMAR GOYAL Petitioner
versus
ITO, WARD 35(5), DELHI & ANR. Respondents



- + **W.P.(C) 5238/2023 & CM APPL. 20438/2023**
WHITEFIELDS OVERSEAS LTD Petitioner
versus
ACIT, CIR 25(1), DELHI & ANR. Respondents
- + **W.P.(C) 5239/2023**
BADAL MAHESHWARI Petitioner
versus
INCOME TAX OFFICER, WARD 58(3), DELHI & ANR. Respondents
- + **W.P.(C) 5251/2023 & CM APPL. 20489/2023**
VANEETA IMPEX PVT LTD Petitioner
versus
THE ASSTT. COMMISSIONER OF INCOME TAX, CIRCLE 25(1) & ANR. Respondents
- + **W.P.(C) 5265/2023 & CM APPL. 20583/2023**
GYAN CHANDRA MISRA-INSOLVENCY RESOLUTION
PROFESSIONAL OF TRESKO HOMES PRIVATE LIMITED Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 16-1,
DELHI & ORS. Respondents
- + **W.P.(C) 5272/2023 & CM APPL. 20593/2023**
BHARAT FITTINGS AND VALVES Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 5298/2023 & CM APPL. 20641/2023**
K.H. STEEL CASTING (P) LTD Petitioner
versus
INCOME TAX OFFICER, WARD 14(1) & ORS. Respondents
- + **W.P.(C) 5311/2023 & CM APPL. 20709/2023**
DHUNNA INVESTMENT P LTD Petitioner



- versus
INCOME TAX OFFICER WARD 7(1) DELHI & ORS.
..... Respondents
- + **W.P.(C) 5343/2023 & CM APPL. 20866/2023**
SHARE WISE COMMODITY BROKERS PRIVATE LIMITED
..... Petitioner
- versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2)
DELHI & ORS.
..... Respondents
- + **W.P.(C) 5369/2023 & CM APPL. 20967/2023**
K.H. STEEL CASTING (P) LTD
..... Petitioner
- versus
INCOME TAX OFFICER, WARD 14(1) & ORS. Respondents
- + **W.P.(C) 5371/2023 & CM APPL. 20972/2023**
PAWAN SINGLA
..... Petitioner
- versus
INCOME TAX OFFICER WARD 43(6) DELHI & ORS.
..... Respondents
- + **W.P.(C) 5390/2023**
YOGEN KHOSLA
..... Petitioner
- versus
UNION OF INDIA & ORS.
..... Respondents
- + **W.P.(C) 5392/2023 & CM APPL. 21095/2023**
RAJ KUMAR SABHARWAL
..... Petitioner
- versus
ACIT, CIR 52(1), NEW DELHI & ANR.
..... Respondents
- + **W.P.(C) 5406/2023**
GOURAV BATRA
..... Petitioner
- versus
ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT
TAX 1(1)(2), NEW DELHI & ANR.
..... Respondents



- + **W.P.(C) 5407/2023 & CM APPL. 21161/2023**
RAMAYANA ISPAT PVT LTD Petitioner
versus
ACIT, CIR 19(1), DELHI & ANR. Respondents
- + **W.P.(C) 5409/2023**
ONE POINT REALTY PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 19(1), DELHI & ANR.
..... Respondents
- + **W.P.(C) 5410/2023 & CM APPL. 21172/2023**
MAC SOFT TECHNOLOGIES PVT LTD Petitioner
versus
INCOME TAX OFFICER, WARD 16(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 5427/2023 & CM APPL. 21230/2023**
UDGAM EDUCATION INSTITUTE PVT. LTD Petitioner
versus
INCOME TAX OFFICER WARD 27(1) Respondent
- + **W.P.(C) 5536/2023 & CM APPL. 21654/2023**
ABHINAV GOEL Petitioner
versus
INCOME TAX OFFICER WARD 43(6) Respondent
- + **W.P.(C) 5539/2023 & CM APPL. 21678/2023**
PUBLIC CLOTHING PVT.LTD Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE Respondent
- + **W.P.(C) 5725/2023 & CM APPL. 22434/2023**
SADHNA RANI Petitioner
versus
DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 16(1),
DELHI & ORS. Respondents



- + **W.P.(C) 5727/2023 & CM APPL. 22438/2023**
ATUL KUMAR SAXENA Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 70(1),
DELHI & ORS. Respondents
- + **W.P.(C) 5730/2023 & CM APPL. 22453/2023**
RAVI DHINGRA (HUF) Petitioner
versus
INCOME TAX OFFICER, WARD 28(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 5734/2023 & CM APPL. 22466/2023**
BRIJ BHUSHAN GUPTA Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59-1)
..... Respondent
- + **W.P.(C) 5760/2023 & CM APPL. 22537/2023**
BLSB FINANCIAL SERVICE PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 5(1) & ANR. Respondents
- + **W.P.(C) 5761/2023 & CM APPL. 22539/2023**
PAVEL GARG SONS HUF Petitioner
versus
THE INCOME TAX DEPARTMENT Respondent
- + **W.P.(C) 5781/2023 & CM APPL. 22644/2023**
DAVINDER BAJAJ Petitioner
versus
INCOME TAX OFFICER, WARD 23(3), DELHI & ORS.
..... Respondents
- + **W.P.(C) 5785/2023 & CM APPLs. 22652/2023 & 30249/2023**
B.C. ENTERPRISES Petitioner
versus



- INCOME TAX OFFICER WARD 58 (3) DELHI Respondent
- + **W.P.(C) 5791/2023 & CM APPL. 22668/2023**
NAVEEN KUMAR GUPTA Petitioner
versus
INCOME TAX OFFICER WARD 47-1 & ANR. Respondents
- + **W.P.(C) 5792/2023 & CM APPL. 22670/2023**
JINDAL DYECHEM INDUSTRIES PVT. LTD Petitioner
versus
DEPUTY COMMISSIONER OF INCOME TAX CIRCLE
13(1),DELHI& ORS. Respondents
- + **W.P.(C) 5869/2023 & CM APPL.23120/2023**
GSM AUTO SPARES PRIVATE LIMITED Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX (OSD) DELHI
& ANR. Respondents
- + **W.P.(C) 5875/2023 & CM APPL. 23034/2023**
SAURAV BANSAL Petitioner
versus
ITO WARD 43(6) DELHI & ANR. Respondents
- + **W.P.(C) 5876/2023 & CM APPL. 23036/2023**
VIJAY GARG Petitioner
versus
ITO WARD 43(6) DELHI & ANR. Respondents
- + **W.P.(C) 5877/2023 & CM APPL. 23039/2023**
AGSONS AGENCIES INDIA PRIVATE LIMITED..... Petitioner
versus
INCOME TAX OFFICER WARD 1(1)DELHI& ORS.
..... Respondents
- + **W.P.(C) 5884/2023 & CM APPL. 23053/2023**
RITIKA GARG Petitioner
versus



- ACIT CIRCLE 43(1) DELHI & ANR. Respondents
- + **W.P.(C) 5886/2023 & CM APPL. 23057/2023**
RITIKA GARG Petitioner
versus
ACIT CIRCLE 43(1) DELHI & ANR. Respondents
- + **W.P.(C) 5887/2023 & CM APPL. 23059/2023**
PAYAL BANSAL Petitioner
versus
ITO WARD 43(6) DELHI & ANR. Respondents
- + **W.P.(C) 5888/2023 & CM APPL. 23061/2023**
MEENA CHAWLA Petitioner
versus
INCOME TAX OFFICER WARD 61 (1) DELHI AND ANR
..... Respondents
- + **W.P.(C) 5891/2023 & CM APPL. 23064/2023**
MAHESH KUMAR MANI Petitioner
versus
ACIT CIRCLE 28(1) DELHI & ANR. Respondents
- + **W.P.(C) 5892/2023 & CM APPL. 23066/2023**
HIMANK GARG Petitioner
versus
ITO WARD 43(6) DELHI & ANR. Respondents
- + **W.P.(C) 5894/2023 & CM APPL. 23070/2023**
GSM AUTO SPARES PRIVATE LIMITED Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX (OSD) DELHI
& ANR. Respondents
- + **W.P.(C) 5895/2023 & CM APPL.23072/2023**
ASHA GARG Petitioner
versus
INCOME TAX OFFICER AND OTHERS Respondents



- + **W.P.(C) 5896/2023 & CM APPL. 23074/2023**
VIJAY GARG Petitioner
versus
ITO WARD 43(6) DELHI & ANR. Respondents
- + **W.P.(C) 5918/2023 & CM APPL. 23165/2023**
GAURI AGGARWAL Petitioner
versus
INCOME TAX OFFICER WARD 49(1), DELHI Respondent
- + **W.P.(C) 5962/2023 & CM APPL. 23435/2023**
VMVS TEXTILES PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 26(1) & ANR. Respondents
- + **W.P.(C) 5964/2023 & CM APPL. 23438/2023**
ARUNA ANEJA Petitioner
versus
INCOME TAX OFFICER, WARD 44-6 & ANR. Respondents
- + **W.P.(C) 5975/2023**
MADHUR KABRA Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 10(1),
DELHI & ORS. Respondents
- + **W.P.(C) 5992/2023 & CM APPL. 23502/2023**
BRICKHICKS BUILDTECH PRIVATE LIMITED..... Petitioner
versus
INCOME-TAX OFFICER WARD 16-3, NEW DELHI AND ORS.
..... Respondents
- + **W.P.(C) 5999/2023 & CM APPL. 23515/2023**
BLSB FINANCIAL SERVICE PRIVATE LIMITED Petitioner
versus



INCOME TAX OFFICER WARD 5(1), DELHI & ANR.

..... Respondents

+ **W.P.(C) 6008/2023 & CM APPL. 23543/2023**

BHARAT BHUSHAN HUF

..... Petitioner

versus

ITO WARD 36(1) DELHI & ANR.

..... Respondents

+ **W.P.(C) 6038/2023 & CM APPL. 23650/2023**

RAJ POLYBAGS PRIVATE LIMITED

..... Petitioner

versus

INCOME TAX OFFICER WARD 21(1) & ORS.

..... Respondents

+ **W.P.(C) 6041/2023 & CM APPL.23663/2023**

ADITYA LOOMBA

..... Petitioner

versus

UNION OF INDIA AND ANR.

..... Respondents

+ **W.P.(C) 6042/2023 & CM APPL. 23665/2023**

SE FINVEST PRIVATE LIMITED

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX,CIRCLE 22(2),
DELHI AND ORS.

..... Respondents

+ **W.P.(C) 6046/2023 & CM APPL. 23674/2023**

JINDAL FINANCIAL AND INVESTMENTS SERVICES

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX,CIRCLE 52(1),
DELHI & ORS.

..... Respondents

+ **W.P.(C) 6053/2023 & CM APPL. 23691/2023**

BRIJ BHUSHAN GUPTA

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59-1

..... Respondent

+ **W.P.(C) 6147/2023 & CM APPL. 24216/2023**



- BEE KAY WIRES PVT. LTD. Petitioner
versus
INCOME TAX OFFICER, WARD 4(1), DELHI & ORS. Respondents
- + **W.P.(C) 6148/2023 & CM APPL. 24218/2023**
MUKESH GUPTA Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE, DELHI Respondent
- + **W.P.(C) 6150/2023 & CM APPL. 24221/2023**
NARESH KUMAR HUF Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1),
DELHI & ORS. Respondents
- + **W.P.(C) 6151/2023 & CM APPL. 24223/2023**
AJAY AND SONS HUF Petitioner
versus
INCOME TAX OFFICER WARD 58(3) DELHI & ANR. Respondents
- + **W.P.(C) 6152/2023 & CM APPL. 24225/2023**
SUNAYANA MALHOTRA Petitioner
versus
INCOME TAX OFFICER, WARD 44-6 & ANR. Respondents
- + **W.P.(C) 6156/2023 & CM APPL. 24233/2023**
ARTISTIC FINANCE PVT LTD Petitioner
versus
ITO WARD 3(1) DELHI & ANR. Respondents
- + **W.P.(C) 6158/2023 & CM APPL. 24239/2023**
PRET STUDY BY JANAK FASHIONS PVT. LTD. Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE Respondent
- + **W.P.(C) 6161/2023 & CM APPL. 24244/2023**



- RAM KALI Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1),
DELHI & ORS. Respondents
- + **W.P.(C) 6163/2023 & CM APPL. 24248/2023**
RAJESH LOOMBA Petitioner
versus
UNION OF INDIA AND ANR Respondents
- + **W.P.(C) 6166/2023 & CM APPL. 24254/2023**
HARISH KUMAR ANEJA HUF Petitioner
versus
INCOME TAX OFFICER WARD 44(6), DELHI & ANR. Respondents
- + **W.P.(C) 6178/2023 & CM APPL. 24279/2023**
NOUVELLE SECURITIES PVT LTD Petitioner
versus
INCOME TAX OFFICER & ORS. Respondents
- + **W.P.(C) 6185/2023 & CM APPL. 24315/2023**
PRANAY ANEJA Petitioner
versus
ASSTT CIT, CIR 28(1), DELHI & ANR. Respondents
- + **W.P.(C) 6186/2023 & CM APPL. 24317/2023**
ANUPAMA HARIBANSH CHOUDHARY Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE Respondent
- + **W.P.(C) 6187/2023 & CM APPL. 24323/2023**
B L HEALTH AND SAFETY PVT LTD Petitioner
versus
ITO, WARD 4(1), DELHI & ANR. Respondents
- + **W.P.(C) 6227/2023 & CM APPL. 24468/2023**
MOHAN SINGH CHAUHAN Petitioner



versus
INCOME TAX OFFICER WARD 44(1) DELHI & ORS.
..... Respondents

+	<u>W.P.(C) 6230/2023 & CM APPL. 24475/2023</u> DAYAL FINSEC LTD versus UNION OF INDIA & ORS.	 Petitioner Respondents
+	<u>W.P.(C) 6259/2023 & CM APPL. 24596/2023</u> KAUSHAL KUMAR HUF versus INCOME TAX OFFICER WARD 43(6), DELHI & ORS.	 Petitioner Respondents
+	<u>W.P.(C) 6264/2023 & CM APPL. 24606/2023</u> B.C.ENTERPRISES versus INCOME TAX OFFICER WARD 58(3)	 Petitioner Respondent
+	<u>W.P.(C) 6266/2023</u> SUNNY AGGARWAL versus INCOME TAX OFFICER, WARD 45(1), DELHI & ANR.	 Petitioner Respondents
+	<u>W.P.(C) 6270/2023 & CM APPL. 24624/2023</u> BHANU DOGRA versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 49 (1) & ANR.	 Petitioner Respondents
+	<u>W.P.(C) 6273/2023 & CM APPL. 24630/2023</u> WELCOME SHOES PVT LTD versus INCOME TAX OFFICER, WARD 27(1), DELHI & ORS.	 Petitioner Respondents



- + **W.P.(C) 6274/2023**
TRIPLE ESS INFRASTRUCTURE PRIVATE LIMITED.. Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 25(1),
DELHI & ORS. Respondents
- + **W.P.(C) 6277/2023 & CM APPL. 24637/2023**
B.C.ENTERPRISES Petitioner
versus
INCOME TAX OFFICER WARD 58(3) DELHI Respondent
- + **W.P.(C) 6278/2023 & CM APPL. 24639/2023**
MS GOLDSTAR FOOTWEARS PVT LTD Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE, DELHI
.... Respondent
- + **W.P.(C) 6279/2023 & CM APPL. 24641/2023**
ABHIRUCHI BUILDWELL PVT. LTD Petitioner
versus
INCOME TAX OFFICER, WARD (1)& ANR. Respondents
- + **W.P.(C) 6280/2023 & CM APPL. 24643/2023**
GREENBERRY NANDINI RKG PRIVATE LIMITED..... Petitioner
versus
INCOME TAX OFFICER, WARD 10(3), DELHI & ORS.
.... Respondents
- + **W.P.(C) 6282/2023 & CM APPL. 24647/2023**
GREENBERRY NANDINI RKG PRIVATE LIMITED..... Petitioner
versus
INCOME TAX OFFICER, WARD 10(3), DELHI & ORS.
... Respondents
- + **W.P.(C) 6410/2023 & CM APPL. 25253/2023**
MIDAS GLOBAL SECURITIES LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 17(1),DELHI& ORS.
.... Respondents
- + **W.P.(C) 6411/2023 & CM APPL. 25255/2023**



M/S DISHA OVERSEAS PVT LTD THROUGH ITS DIRECTOR
..... Petitioner
versus
INCOME TAX OFFICER WARD 7 (1) DELHI AND OTHERS
..... Respondents

+ **W.P.(C) 6415/2023 & CM APPLs. 25285/2023 & 39104/2023**
HARIS MOHAMMAD Petitioner
versus
INCOME TAX OFFICER WARD 63(1) DELHI & ANR.
..... Respondents

+ **W.P.(C) 6416/2023 & CM APPL. 25289/2023**
AMIT JAIN Petitioner
versus
INCOME TAX OFFICER WARD 44(1)DELHI& ORS.
..... Respondents

+ **W.P.(C) 6420/2023 & CM APPL. 25298/2023**
SHIV KUMAR GUPTA –HUF Petitioner
versus
INCOME TAX OFFICER WARD 58 (7), DELHI AND ANR.
..... Respondents

+ **W.P.(C) 6421/2023 & CM APPL. 25300/2023**
SHRIDHAR FINANCIAL SERVICES LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 23(3),DELHI& ORS.
..... Respondents

+ **W.P.(C) 6422/2023**
DHARAMBIR AHUJA AND SONS HUF Petitioner
versus
INCOME TAX OFFICER, WARD-49(1), DELHI & ANR.
..... Respondents

+ **W.P.(C) 6423/2023 & CM APPL. 25303/2023**
ARTISTIC FINANCE PVT LTD Petitioner
versus
ITO WARD 3(1) DELHI & ANR.
..... Respondents



- + **W.P.(C) 6424/2023**
GIRISH AHUJA Petitioner
- versus
INCOME TAX OFFICER, WARD 49(1), NEW DELHI & ANR.
..... Respondents
- + **W.P.(C) 6426/2023 & CM APPL. 25308/2023**
SHERUL INSULATION PRIVATE LIMITED Petitioner
- versus
INCOME TAX OFFICER WARD 23(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6427/2023 & CM APPL. 25309/2023**
BHOLE NATH FOODS LIMITED Petitioner
- versus
DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-4(2),
NEW DELHI & ANR. Respondents
- + **W.P.(C) 6432/2023& CM APPL. 25318/2023**
RATHI STEEL AND POWER LTD Petitioner
- versus
UNION OF INDIA AND ANR. Respondents
- + **W.P.(C) 6433/2023 & CM APPL. 25320/2023**
BHARAT BHUSHAN BANSAL Petitioner
- versus
ACIT CIRCLE 43(1) DELHI & ANR. Respondents
- + **W.P.(C) 6515/2023 & CM APPL. 25600/2023**
ANIL KUMAR SOMANI Petitioner
- versus
NATIONAL FACELESS ASSESSMENT CENTRE, DELHI
..... Respondent
- + **W.P.(C) 6520/2023 & CM APPL. 25609/2023**
MAMTA GIRDHAR Petitioner
- versus
INCOME TAX OFFICER, WARD 72 (1), DELHI & ANR.
..... Respondents



- + **W.P.(C) 6525/2023 & CM APPL. 25620/2023**
AMIT GUPTA Petitioner
versus
INCOME TAX OFFICER, WARD 36(1), DELHI & ANR.
..... Respondents
- + **W.P.(C) 6526/2023 & CM APPL. 25621/2023**
SACHIN GIRDHAR Petitioner
versus
INCOME TAX OFFICER, WARD 44(6), DELHI & ANR.
..... Respondents
- + **W.P.(C) 6531/2023**
ABHISHEK ARORA Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59(1),
DELHI & ANR. Respondents
- + **W.P.(C) 6560/2023 & CM APPLs 25718/2023**
SHRI KARSHNI METALS PVT. LTD. Petitioner
versus
INCOME TAX OFFICER, WARD 23(3), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6561/2023 & CM APPL. 25720/2023**
ABHINAV AGGARWAL Petitioner
versus
INCOME TAX OFFICER WARD 71(3) DELHI & ANR.
..... Respondents
- + **W.P.(C) 6620/2023 & CM APPL. 25994/2023**
ANIL MITTAL Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX WARD 63 1 &
ORS. Respondents
- + **W.P.(C) 6622/2023 & CM APPL. 25998/2023**
RAJESH GUPTA Petitioner
versus



- INCOME TAX OFFICER WARD 62 1 DELHI Respondent
- + **W.P.(C) 6624/2023 & CM APPL. 26001/2023**
REENA KUMARI Petitioner
versus
INCOME TAX OFFICER WARD 30 5 NEW DELHI Respondent
- + **W.P.(C) 6630/2023 & CM APPL. 26025/2023**
RUHIL PROMOTERS PVT.LTD Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE, DELHI Respondent
- + **W.P.(C) 6632/2023 & CM APPL. 26029/2023**
RUHIL PROMOTERS PVT.LTD Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE, DELHI Respondent
- + **W.P.(C) 6634/2023 & CM APPL. 26038/2023**
MALHOTRA CABLES PVT LTD Petitioner
versus
DCIT CIRCLE 16(1) DELHI & ANR. Respondents
- + **W.P.(C) 6636/2023 & CM APPL. 26041/2023**
SABHARWAL PROPERTIES INDUSTRIES PVT. LTD... Petitioner
versus
INCOME TAX OFFICER, WARD 22-1 & ANR. Respondents
- + **W.P.(C) 6646/2023 & CM APPL. 26059/2023**
RAJ LAXMI REALTORS PRIVATE LTD Petitioner
versus
INCOME TAX OFFICER WARD 21(1) DELHI Respondent
- + **W.P.(C) 6649/2023 & CM APPL. 26063/2023**
AKSHAT AGGARWAL Petitioner
versus
INCOME TAX OFFICER, WARD 48-1 & ANR. Respondents



- + **W.P.(C) 6654/2023 & CM APPL. 26070/2023**
GUPTA AUTO IMPEX Petitioner
- versus
INCOME TAX OFFICER WARD 58 3 DELHI & ANR.
..... Respondents
- + **W.P.(C) 6659/2023 & CM APPL. 26084/2023**
UNISEX TRADELINK PRIVATE LIMITED Petitioner
- versus
UNION OF INDIA AND ANR. Respondents
- + **W.P.(C) 6662/2023 & CM APPL. 26096/2023**
SUDHIR KUMAR GOYAL Petitioner
- versus
ASSISTANT COMMISSIONER OF INCOME TAX WARD 51 (1)
& ANR. Respondents
- + **W.P.(C) 6663/2023 & CM APPL. 26103/2023**
KOPERTEK METALS PVT LTD Petitioner
- versus
DCIT CIRCLE 13(1) DELHI & ANR. Respondents
- + **W.P.(C) 6665/2023 & CM APPL. 26107/2023**
RADHIKA GUPTA Petitioner
- versus
ACIT CIRCLE 28(1) DELHI & ANR. Respondents
- + **W.P.(C) 6675/2023 & CM APPL. 26133/2023**
GUPTA AUTO IMPEX Petitioner
- versus
INCOME TAX OFFICER WARD 58 3 DELHI & ANR.
..... Respondents
- + **W.P.(C) 6691/2023 & CM APPL. 26209/2023**
SATISH KUMAR MITTAL Petitioner
- versus



ASSISTANT COMMISSIONER OF INCOME TAX WARD 63 1 &
ORS. Respondents

- + **W.P.(C) 6752/2023 & CM APPL. 26406/2023**
VIVEK NANDA Petitioner
versus
INCOME TAX OFFICER, WARD 25(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6753/2023 & CM APPL. 26409/2023**
NORTHEND FOODS MARKETING PVT. LTD. Petitioner
versus
DCIT, CIRCLE - 16(1), DELHI Respondent
- + **W.P.(C) 6754/2023 & CM APPL. 26411/2023**
ASHLAR COMMODITIES PRIVATE LIMITED Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6755/2023 & CM APPL. 26413/2023**
SAURABH AGGARWAL Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6758/2023 & CM APPL. 26435/2023**
RAJ LAXMI REALTORS PRIVATE LTD Petitioner
versus
INCOME TAX OFFICER WARD 21(1) DELHI Respondent
- + **W.P.(C) 6762/2023 & CM APPL. 26446/2023**
GARIMA CAPITAL PVT. LTD Petitioner
versus
INCOME TAX OFFICER, WARD 10(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6765/2023 & CM APPL. 26451/2023**
SVAM SOFTWARE LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 22(3), DELHI & ORS.



..... Respondents

- + **W.P.(C) 6766/2023 & CM APPL. 26453/2023**
M/S CHANDRAMAULI BUILDCON PRIVATE LIMITED
..... Petitioner
- versus
- INCOME TAX OFFICER WARD-6(1), DELHI
.... Respondent
- + **W.P.(C) 6767/2023 & CM APPL. 26455/2023**
AGLOW FINANCIAL SERVICES PRIVATE LIMITED... Petitioner
- versus
- INCOME TAX OFFICER, WARD 1(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6770/2023 & CM APPL. 26460/2023**
M/S CHANDRAMAULI BUILDCON PRIVATE LIMITED
..... Petitioner
- versus
- INCOME TAX OFFICER WARD-6(1), DELHI Respondent
- + **W.P.(C) 6781/2023 & CM APPL. 26491/2023**
CHRISHMATIC DEVELOPERS PRIVATE LIMITED Petitioner
- versus
- INCOME TAX OFFICER, WARD 6(1), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6792/2023 & CM APPL. 26538/2023**
RAJ NANDINI BUILDTECH LTD Petitioner
- versus
- INCOME TAX OFFICER WARD 21(1) DELHI Respondent
- + **W.P.(C) 6795/2023 & CM APPL. 26543/2023**
KHETTERPAL HOTELS PRIVATE LIMITED Petitioner
- versus
- INCOME TAX OFFICER WARD 14(3), DELHI & ORS.
..... Respondents
- + **W.P.(C) 6801/2023 & CM APPLs. 26554/2023**
AMAN TRADERS PRIVATE LIMITED Petitioner



- versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6807/2023 & CM APPL. 26567/2023**
VIVEK NANDA Petitioner
- versus
INCOME TAX OFFICER, WARD 25(1), DELHI & ORS. Respondents
- + **W.P.(C) 6849/2023 & CM APPL. 26787/2023**
MANGAL KALAS SERVICES PRIVATE LIMITED Petitioner
- versus
INCOME TAX OFFICER WARD-16(3) & ANR. Respondents
- + **W.P.(C) 6933/2023 & CM APPL. 26970/2023**
ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED Petitioner
- versus
DEPUTY COMMISSIONER OF INCOME TAX CIRCLE
1(1)DELHI & ORS. Respondents
- + **W.P.(C) 6945/2023 & CM APPL. 27090/2023**
NOVELL BUILDWELL LLP Petitioner
- versus
INCOME TAX OFFICER, WARD 52(1), DELHI & ORS. Respondents
- + **W.P.(C) 6959/2023 & CM APPL. 27119/2023**
PRALEEN CHOPRA Petitioner
- versus
ASSISTANT COMMISSIONER OF INCOME TAX Respondent
- + **W.P.(C) 6971/2023 & CM APPL. 27148/2023**
LUV BHARDWAJ Petitioner
- versus
DEPUTY COMMISSIONER OF INCOME TAX, Respondent
- + **W.P.(C) 6973/2023 & CM APPL. 27156/2023**
SHUBHRA MITTAL Petitioner



- versus
ASSISTANT COMMISSIONER OF INCOME TAX WARD 63 1 &
ORS. Respondents
- + **W.P.(C) 6975/2023 & CM APPL. 27162/2023**
POOJA PRAVEEN WADHWA Petitioner
- versus
INCOME TAX OFFICER, WARD 29(1), DELHI AND ORS.
..... Respondents
- + **W.P.(C) 6994/2023 & CM APPL. 27195/2023**
RITU JAIN Petitioner
- versus
THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE
52(1), DELHI & ORS. Respondents
- + **W.P.(C) 7011/2023 & CM APPL. 27318/2023**
SYNERGY PETRO PRODUCTS PRIVATE LIMITED Petitioner
- versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 7030/2023 & CM APPL. 27360/2023**
MADHU GOYAL Petitioner
- versus
ASSISTANT COMMISSIONER OF INCOME TAX WARD 35 1 &
ANR. Respondents
- + **W.P.(C) 7051/2023**
SUSHIL KUMAR AGGARWAL Petitioner
- versus
INCOME TAX OFFICER, WARD 45(1), DELHI & ANR.
..... Respondents
- + **W.P.(C) 7060/2023 & CM APPL. 27447/2023**
JAPNA ESTATES PVT. LTD. Petitioner
- versus
INCOME TAX OFFICER, WARD 13(1) & ANR. Respondents
- + **W.P.(C) 7061/2023 & CM APPL. 27449/2023**
DIGNITY MERCHANTS PRIVATE LIMITED Petitioner
- versus



- INCOME TAX OFFICER WARD 7 1 DELHI Respondent
- + **W.P.(C) 7073/2023 & CM APPL. 27476/2023**
SUBHASH CHANDER KATHURIA Petitioner
versus
INCOME TAX OFFICER & ORS. Respondents
- + **W.P.(C) 7075/2023 & CM APPL. 27486/2023**
SUNSHINE BUILDING SOLUTIONS PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER WARD 24(1) DELHI & ORS. Respondents
- + **W.P.(C) 7076/2023 & CM APPL. 27490/2023**
BK KHULLAR AND SONS Petitioner
versus
INCOME TAX OFFICER AND ANR Respondents
- + **W.P.(C) 7078/2023 & CM APPL. 27496/2023**
PREMIUM INFRACON PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 20(1), DELHI & ORS. Respondents
- + **W.P.(C) 7089/2023 & CM APPL. 27591/2023**
CHRISHMATIC DEVELOPERS PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER, WARD 6(1), DELHI & ORS. Respondents
- + **W.P.(C) 7161/2023 & CM APPL. 27908/2023**
PRATISHTHA GARG Petitioner
versus
DY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 28,
NEW DELHI & ORS. Respondents
- + **W.P.(C) 7164/2023 & CM APPL. 27921/2023**
MOHINDERJIT SINGH KOCHHAR Petitioner
versus



UNION OF INDIA THROUGH THE SECRETARY & ORS.

..... Respondents

+ **W.P.(C) 7166/2023 & CM APPL. 27927/2023**

PCG FINVEST LIMITED (FORMERLY KNOWN AS SUBHRA
FINVEST (INDIA) LTD)

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2),
DELHI & ORS.

..... Respondents

+ **W.P.(C) 7172/2023 & CM APPL. 27947/2023**

DOLPHIN MART PRIVATE LIMITED

..... Petitioner

versus

INCOME TAX OFFICER, WARD 7 (1), DELHI & ORS.

..... Respondents

+ **W.P.(C) 7213/2023 & CM APPL. 28112/2023**

HARI MOHAN SHARMA

..... Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-
61(1), DELHI & ORS.

..... Respondents

+ **W.P.(C) 7258/2023 & CM APPL. 28254/2023**

CHANDRAMAULI ESTATES PVT LTD

..... Petitioner

versus

INCOME TAX OFFICER AND ANR

..... Respondents

+ **W.P.(C) 7263/2023 & CM APPL. 28264/2023**

SUNSTAR BUILDERS PVT LTD

..... Petitioner

versus

INCOME TAX OFFICER AND OTHERS

..... Respondents

+ **W.P.(C) 7264/2023 & CM APPL. 28266/2023**

PAWAN GOYAL

..... Petitioner

versus

INCOME TAX OFFICER, WARD 10(3)

..... Respondent

+ **W.P.(C) 7273/2023 & CM APPL. 28289/2023**

RICHFIELD INDUSTRIES PRIVATE LIMITED

..... Petitioner



- versus
DEPUTY COMMISSIONER OF INCOME TAX, Respondent
- + **W.P.(C) 7296/2023 & CM APPL. 28350/2023**
RANGOLI INTERNATIONAL PVT. LTD. Petitioner
- versus
DEPUTY COMMISSIONER OF INCOME TAX, Respondent
- + **W.P.(C) 7329/2023 & CM APPL. 28513/2023**
SH. DINESH KUMAR Petitioner
- versus
INCOME TAX OFFICER WARD 34 (1) NEW DELHI & ANR.
..... Respondents
- + **W.P.(C) 7344/2023 & CM APPL. 28541/2023**
SHRI GIRIRAJ STEELS PVT. LTD. Petitioner
- versus
INCOME TAX OFFICER, WARD 23(3), DELHI & ORS.
..... Respondents
- + **W.P.(C) 7381/2023 & CM APPL. 28742/2023**
BRIJ MOHAN GOYAL (HUF) Petitioner
- versus
UNION OF INDIA AND ANR. Respondents
- + **W.P.(C) 7383/2023 & CM APPL. 28746/2023**
PAWAN GOYAL Petitioner
- versus
INCOME TAX OFFICER, WARD 10(3), DELHI Respondent
- + **W.P.(C) 7388/2023 & CM APPL. 28754/2023**
CHHAVI AGARWAL Petitioner
- versus
INCOME TAX OFFICER, WARD-28(5), DELHI Respondent
- + **W.P.(C) 7392/2023 & CM APPL. 28761/2023**
SURPLUS INFOTECH PRIVATE LIMITED Petitioner
- versus
INCOME TAX OFFICER WARD 24 1 Respondent



- + **W.P.(C) 7519/2023 & CM APPL. 29193/2023**
CARISSA INVESTMENTS PVT. LTD. Petitioner
versus
UNION OF INDIA AND ANR. Respondents
- + **W.P.(C) 7554/2023 & CM APPL. 29300/2023**
JYOTI CHAUHAN Petitioner
versus
INCOME TAX OFFICER WARD 6(1) DELHI & ORS. Respondents
- + **W.P.(C) 7579/2023 & CM APPL. 29417/2023**
NARESH KUMAR Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL
CIRCLE 34 & ORS. Respondents
- + **W.P.(C) 7601/2023 & CM APPL. 29445/2023**
KAWAL KUMAR Petitioner
versus
ASSISTANT COMMISSIONER OF INCOME TAX & ORS. Respondents
- + **W.P.(C) 7674/2023 & CM APPL. 29696/2023**
MIST AVENUE PRIVATE LIMITED Petitioner
versus
INCOME TAX OFFICER & ANR. Respondents
- + **W.P.(C) 8564/2023**
PIUSH GUPTA Petitioner
versus
NATIONAL FACELESS ASSESSMENT CENTRE & ANR. Respondents
- + **W.P.(C) 4574/2023 & CM APPL. 17417/2023**
GIRISH KAPUR Petitioner
versus
INCOME TAX OFFICER WARD 10(1) DELHI & ORS. Respondents



- + **W.P.(C) 2844/2023 & CM APPL. 10956/2023**
SV REALTORS PRIVATE LIMITED Petitioner
versus
THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-
22(2) NEW DELHI & ANR. Respondents
- + **W.P.(C) 3223/2023 & CM APPL. 12526/2023**
AMIT JAIN (HUF) Petitioner
versus
INCOME TAX OFFICER WARD 35(1) NEW DELHI
..... Respondent
- + **W.P.(C) 3672/2023 & CM APPL. 14242/2023**
VINOD GOYAL AND SONS Petitioner
versus
ITO, WARD 36(1), DELHI & ANR. Respondents

Present : Counsel for the Assessee :

Dr Rakesh Gupta and Mr Somil Agarwal, Advs.; Ms Ragini Handa and Mr Ujjwal Jain, Advs.; Mr Satyen Sethi and Mr A.T. Panda, Advs.; Mr Vikas Jain with Mr Aviral Saxena, Adv.; Mr Amitabh K. Chaubey and Mr Anand Shankar, Advs.; Mr Kapil Goel and Mr Sandeep Geol, Advs.; Ms Arati Agrawal and Mr Alok Kumar, Advs.; Mr Ruchesh Sinha and Ms Monalisa Maity, Advs.; Mr Bhuvnesh Satija, Adv.; Mr Gautam Jain and Mr Piyush K. Kamal, Advs.; Mr P. Roychaudhuri, Adv.; Mr Shiv Charan Garg and Mr Imran Khan, Advs.; Mr Salil Kapoor, Mr Sumit Lalchandani and Ms Ananya Kapoor, Advs.; Mr Sanat Kapoor and Mr Tarun Chanana, Adv.; Mr Gaurav Jain and Mr Shubham Gupta, Advs.; Ms Kavita Jha, Mr Vaibhav Kulkarni and Mr Himanshu Aggarwal, Advs.; Mr Rahul Malhotra and Ms Shruti Gupta, Advs.; Ms Vibhooti Malhotra, Mr Bhuvnesh Satija and Mr Udit Sharma, Advs.; Mr Mahaveer Jain and Mr Alok Kumar, Advs.; Mr Ved Jain, Mr Nischay Kantoor and Ms Soniya Dodeja, Advs.; Mr Tushar Jarwal and Mr Rahul Sateja, Advs.; Ms Mahe Zehra, Adv.; Mr Paritosh Jain, Mr Divyansh Jain and Mr Vidhan Jain, Advs.; Mr Amol Sinha and Mr Kshitiz Garg, Advs.; Ms Shalini, Adv.; Mr Rajeev Sharma and Mr Mr Dinesh Kumar, Advs.; Mr Sanjeev Sahay, Mr Anand Shankar and Mr Debashis Mukherjee, Advs.; Mr Piyush Kaushik, Adv.; Mr Nagesh Kumar Behl and



Mr Ambrish Dhawan, Advs.; Mr Shrey Chakraborty, Adv.; Mr Abhishek Garg, Mr Yash Gaiha and Mr Ranesh Mankotia, Advs.; Mr Rites Goel, Adv.; Mr Bharat Beriwal, Adv.; Mr Prakash Kumar and Ms Rashmi Singh, Advs.; Mr Manubhav Anand, Adv.; Mr Nitin Gulati and Ms Reena Gandhi, Advs.; Mr Shekhar Gupta and Mr Shashank Upadhyay, Advs.; Mr Deepak Singh Thakur, Adv. for Assessee.

Counsel for the Revenue/UOI :

Mr Gaurav Gupta, Sr Standing Counsel with Mr Shivendra Singh and Mr Puneet Singhal, Advs.; Mr Vipul Agrawal, Sr Standing Counsel; Mr Sunil Agarwal, Sr Standing Counsel with Mr Shivansh B. Pandya, Standing Counsel with Mr Utkarsh Tiwari, Adv.; Mr Shlok Chandra, Sr Standing Counsel with Ms Priya Sarkar, Standing Counsel and Ms Madhavi Shukla, Standing Counsel; Mr Shailendera Singh, Sr Standing Counsel with Ms Dacchita Shahi, Mr Viplav Acharya and Mr Akash Saxena, Advs.; Mr Aseem Chawla, Sr Standing Counsel with Ms Pratishtha Chaudhary, Ms Nivedita and Mr Aditya Gupta, Advs.; Mr Sanjay Kumar, Sr Standing Counsel with Ms Hemlata Rawat, Standing Counsel; Mr Abhishek Maratha, Sr Standing Counsel with Mr Akshat Singh, Adv.; Mr Puneet Rai, Sr Standing Counsel with Mr Ashvini Kumar and Mr Rishabh Nangia, Advs.; Mr Kunal Sharma, Sr. Standing Counsel with Ms Zehra Khan, Adv.; Mr Zoheb Hossain, Sr Standing Counsel with Mr Sanjeev Menon, Standing Counsel for Revenue.

Ms Garima Sachdeva, Sr Panel Counsel; Mr Deepak Tanwar, GP with Mr Hitesh Batra and Mr Sagar, Advs.; Mr Rajesh Kumar, Senior Panel Counsel with Ms Ramneet Kaur, Adv.; Mr Niraj Kumar, Sr Central Govt. Counsel; Mr J.K. Tripathi, Sr. Panel Counsel; Ms Bakshi Vinita, Sr Panel Counsel; Mr Santosh Kumar Pandey; Mr Sushil Raaja, Sr Panel Counsel; Mr Ashish Batra, Sr Panel Counsel; Mr Chiranjiv Kumar, Mr Mukesh Sachdeva and Ms Neelima, Advs.; Ms Honey Jain, Sr Panel Counsel; Ms Richa Dhawan, Sr Panel Counsel with Mr Anuj Chaturvedi, Adv.; Mr Sandeep Vishnu, Sr Panel Counsel; Mr Vinish Phoghat, Sr Panel Counsel; Mr Kavindra Gill, Sr Panel Counsel; Mr Akash Vajpai, Adv.; Mr Himanshu Pathak, Sr Panel Counsel with Mr Samman Kumar Singh, Adv.; Mr Vikas Kumar Sharma, Sr Panel Counsel with Mr Piyush Mishra, Adv.; Mr Rohit Puri and Mr Yuvraj Singh, Advs.; Mr Raj Kumar Yadav and Mr Nitya Sharma, Advs.; Ms Ritu Reniwal, Sr Panel Counsel with Mr Mahendra Kumawat, Mr Prashant Bhardwaj and Ms Krishten Sleeth, Advs.; Mr Om Prakash, Sr Panel Counsel with Mr Nitish Pande, Ms Swati Mishra and Mr Chandresh Pratap, Advs.;



Mr Hemant Kumar Yadav, Sr Panel Counsel; Mr N.K. Aggarwal, Sr Panel Counsel; Ms Archana Gaur, Adv.; Mr Vivek Sharma, Sr Panel Counsel; Mr Niraj Kumar, Sr Central Govt. Counsel; Mr Manish Kumar, Sr Panel Counsel; Mr Kamal Kant Jha, Sr Panel Counsel with Mr Avinash Singh, Adv.; Mr Bhushan Gupta, Sr Panel Counsel with Mr Aditya Goel, Adv.; Mr Ravi Prakash, CGSC with Mr Yasharth Shukla, Adv.; Mr Jitesh Vikram Srivastava, Sr Panel Counsel; Mr Ankit Raj, Sr Panel Counsel with Mr Rajnish Kumar, Adv.; Ms Anju Bhushan Gupta and Mr Aditya Goel, Advs.; Mr Sanjay Kumar, Sr. Panel Counsel; Mr Raj Kumar, Sr Panel Counsel; Mr Ankur Yadav, Sr Panel Counsel; Ms Sonal Singh and Mr Anmol Adhrit, Advs. for UOI.

CORAM:

HON'BLE MR JUSTICE RAJIV SHAKDHER

HON'BLE MR JUSTICE GIRISH KATHPALIA

ORDER

12.12.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

1. We are told by counsel for the parties that in some matters pleadings are not complete.
2. List the above-captioned matters before the concerned registrar on 20.12.2023, for ensuring that pleadings are completed in all matters.
3. Wherever pleadings are not complete, counsel for the respondents are given two (2) weeks to file counter-affidavits in their respective matters.
 - 3.1 In case counter-affidavits are not filed within the timeframe provided above, no further opportunity will be granted by the learned registrar.
4. However, in the matters where counter-affidavits are filed within the timeframe given above, rejoinders, if any, will be filed within five (5) days thereafter.
 - 4.1 In case rejoinders are not filed within the timeframe set forth above, no extension of time will be granted.
5. Furthermore, counsel for the parties, state that they will place before



the court issues which arise for consideration in the aforementioned matters.

5.1 Counsel for the parties will identify, if possible, a matter which contains all issues identified, requiring adjudication by the court. In case that is not possible, counsel will pick up cases that have given rise to issues which require adjudication by the court.

5.2 This exercise will be carried out before the concerned learned registrar, so that on the next date of hearing, the court is informed about the issues agreed upon and the case(s) identified by the parties.

6. List the above-captioned matters before this court on 22.02.2024.

7. Counsel for the parties are also given liberty to file written submissions, having regard to the agreed issues.

8. Meanwhile, interim orders in their respective cases, mentioned in the table below, are made absolute during the pendency of the concerned writ petitions.

Case No.	Date of interim order
W.P.(C) 262/2023	10.01.2023
W.P.(C) 16664/2022	25.04.2023
W.P.(C) 5632/2023	02.05.2023
W.P.(C) 5635/2023	02.05.2023
W.P.(C) 5638/2023	02.05.2023
W.P.(C) 5640/2023	02.05.2023
W.P.(C) 5645/2023	02.05.2023
W.P.(C) 5646/2023	02.05.2023



W.P.(C) 5648/2023	02.05.2023
W.P.(C) 5651/2023	02.05.2023
W.P.(C) 5652/2023	02.05.2023
W.P.(C) 5658/2023	02.05.2023
W.P.(C) 298/2023	11.01.2023
W.P.(C) 1509/2023	16.03.2023
W.P.(C) 2370/2023	24.02.2023
W.P.(C) 2543/2023	28.02.2023
W.P.(C) 2889/2023	07.03.2023
W.P.(C) 2890/2023	07.03.2023
W.P.(C) 2896/2023	07.03.2023
W.P.(C) 3005/2023	13.03.2023
W.P.(C) 3068/2023	14.03.2023
W.P.(C) 3097/2023	14.03.2023
W.P.(C) 3106/2023	14.03.2023 & 10.07.2023
W.P.(C) 3136/2023	15.03.2023
W.P.(C) 3138/2023	17.03.2023
W.P.(C) 3172/2023	15.03.2023
W.P.(C) 3278/2023	12.04.2023
W.P.(C) 3281/2023	16.03.2023
W.P.(C) 3396/2023	21.03.2023
W.P.(C) 3408/2023	21.03.2023
W.P.(C) 3470/2023	21.03.2023
W.P.(C) 3513/2023	21.03.2023



W.P.(C) 3533/2023	21.03.2023
W.P.(C) 3572/2023	22.03.2023
W.P.(C) 3573/2023	22.03.2023
W.P.(C) 3574/2023	22.03.2023
W.P.(C) 3618/2023	22.03.2023
W.P.(C) 3668/2023	28.03.2023
W.P.(C) 3728/2023	24.03.2023
W.P.(C) 3874/2023	28.03.2023
W.P.(C) 3875/2023	28.03.2023
W.P.(C) 3878/2023	28.03.2023
W.P.(C) 3895/2023	28.03.2023
W.P.(C) 3908/2023	28.03.2023
W.P.(C) 3940/2023	28.03.2023
W.P.(C) 3945/2023	28.03.2023
W.P.(C) 4027/2023	29.03.2023
W.P.(C) 4038/2023	29.03.2023
W.P.(C) 4060/2023	29.03.2023
W.P.(C) 4150/2023	05.04.2023
W.P.(C) 4152/2023	06.04.2023
W.P.(C) 4245/2023	06.04.2023
W.P.(C) 4257/2023	06.04.2023
W.P.(C) 4258/2023	10.04.2023
W.P.(C) 4326/2023	06.04.2023
W.P.(C) 4341/2023	06.04.2023
W.P.(C) 4375/2023	16.05.2023



W.P.(C) 4376/2023	10.04.2023
W.P.(C) 4378/2023	10.04.2023
W.P.(C) 4405/2023	13.04.2023
W.P.(C) 4423/2023	11.04.2023
W.P.(C) 4584/2023	12.04.2023
W.P.(C) 4658/2023	13.04.2023
W.P.(C) 4684/2023	13.04.2023
W.P.(C) 4786/2023	25.05.2023
W.P.(C) 4787/2023	19.05.2023
W.P.(C) 4856/2023	19.05.2023
W.P.(C) 4880/2023	01.05.2023
W.P.(C) 4899/2023	25.05.2023
W.P.(C) 4915/2023	21.04.2023
W.P.(C) 4941/2023	08.05.2023
W.P.(C) 5123/2023	24.04.2023
W.P.(C) 5124/2023	24.04.2023
W.P.(C) 5186/2023	25.04.2023
W.P.(C) 5187/2023	03.05.2023
W.P.(C) 5210/2023	25.04.2023
W.P.(C) 5219/2023	25.04.2023
W.P.(C) 5237/2023	25.04.2023
W.P.(C) 5238/2023	25.04.2023
W.P.(C) 5251/2023	25.04.2023
W.P.(C) 5265/2023	25.04.2023
W.P.(C) 5272/2023	25.04.2023



W.P.(C) 5298/2023	26.04.2023
W.P.(C) 5311/2023	26.04.2023
W.P.(C) 5343/2023	26.04.2023
W.P.(C) 5369/2023	27.04.2023
W.P.(C) 5371/2023	27.04.2023
W.P.(C) 5392/2023	27.04.2023
W.P.(C) 5407/2023	27.04.2023
W.P.(C) 5410/2023	27.04.2023
W.P.(C) 5427/2023	28.04.2023
W.P.(C) 5536/2023	01.05.2023
W.P.(C) 5539/2023	01.05.2023
W.P.(C) 5725/2023	03.05.2023
W.P.(C) 5727/2023	03.05.2023
W.P.(C) 5730/2023	03.05.2023
W.P.(C) 5734/2023	03.05.2023
W.P.(C) 5760/2023	03.05.2023
W.P.(C) 5761/2023	03.05.2023
W.P.(C) 5781/2023	04.05.2023
W.P.(C) 5791/2023	04.05.2023
W.P.(C) 5792/2023	04.05.2023
W.P.(C) 5869/2023	08.05.2023
W.P.(C) 5875/2023	08.05.2023
W.P.(C) 5876/2023	08.05.2023
W.P.(C) 5877/2023	08.05.2023
W.P.(C) 5884/2023	08.05.2023



W.P.(C) 5886/2023	08.05.2023
W.P.(C) 5887/2023	08.05.2023
W.P.(C) 5888/2023	08.05.2023
W.P.(C) 5891/2023	08.05.2023
W.P.(C) 5892/2023	08.05.2023
W.P.(C) 5894/2023	08.05.2023
W.P.(C) 5895/2023	08.05.2023
W.P.(C) 5896/2023	08.05.2023
W.P.(C) 5918/2023	08.05.2023
W.P.(C) 5962/2023	09.05.2023
W.P.(C) 5964/2023	09.05.2023
W.P.(C) 5999/2023	09.05.2023
W.P.(C) 6008/2023	09.05.2023
W.P.(C) 6038/2023	09.05.2023
W.P.(C) 6041/2023	10.05.2023
W.P.(C) 6042/2023	10.05.2023
W.P.(C) 6046/2023	10.05.2023
W.P.(C) 6053/2023	10.05.2023
W.P.(C) 6147/2023	12.05.2023
W.P.(C) 6148/2023	12.05.2023
W.P.(C) 6150/2023	12.05.2023
W.P.(C) 6151/2023	12.05.2023
W.P.(C) 6152/2023	12.05.2023
W.P.(C) 6156/2023	12.05.2023
W.P.(C) 6158/2023	12.05.2023



W.P.(C) 6161/2023	12.05.2023
W.P.(C) 6163/2023	12.05.2023
W.P.(C) 6166/2023	12.05.2023
W.P.(C) 6178/2023	11.05.2023
W.P.(C) 6185/2023	11.05.2023
W.P.(C) 6186/2023	11.05.2023
W.P.(C) 6187/2023	11.05.2023
W.P.(C) 6227/2023	11.05.2023
W.P.(C) 6230/2023	15.05.2023
W.P.(C) 6259/2023	15.05.2023
W.P.(C) 6264/2023	15.05.2023
W.P.(C) 6270/2023	15.05.2023
W.P.(C) 6273/2023	15.05.2023
W.P.(C) 6277/2023	15.05.2023
W.P.(C) 6278/2023	15.05.2023
W.P.(C) 6279/2023	15.05.2023
W.P.(C) 6280/2023	15.05.2023
W.P.(C) 6282/2023	15.05.2023
W.P.(C) 6410/2023	16.05.2023
W.P.(C) 6411/2023	16.05.2023
W.P.(C) 6415/2023	16.05.2023
W.P.(C) 6416/2023	16.05.2023
W.P.(C) 6420/2023	16.05.2023
W.P.(C) 6421/2023	16.05.2023
W.P.(C) 6423/2023	16.05.2023



W.P.(C) 6426/2023	16.05.2023
W.P.(C) 6427/2023	16.05.2023
W.P.(C) 6432/2023	16.05.2023
W.P.(C) 6433/2023	16.05.2023
W.P.(C) 6515/2023	17.05.2023
W.P.(C) 6520/2023	17.05.2023
W.P.(C) 6525/2023	17.05.2023
W.P.(C) 6526/2023	17.05.2023
W.P.(C) 6560/2023	17.05.2023
W.P.(C) 6561/2023	17.05.2023
W.P.(C) 6620/2023	18.05.2023
W.P.(C) 6622/2023	18.05.2023
W.P.(C) 6624/2023	18.05.2023
W.P.(C) 6630/2023	18.05.2023
W.P.(C) 6632/2023	18.05.2023
W.P.(C) 6634/2023	18.05.2023
W.P.(C) 6636/2023	18.05.2023
W.P.(C) 6646/2023	18.05.2023
W.P.(C) 6649/2023	18.05.2023
W.P.(C) 6654/2023	18.05.2023
W.P.(C) 6659/2023	18.05.2023
W.P.(C) 6662/2023	18.05.2023
W.P.(C) 6663/2023	18.05.2023
W.P.(C) 6665/2023	18.05.2023
W.P.(C) 6675/2023	18.05.2023



W.P.(C) 6691/2023	18.05.2023
W.P.(C) 6752/2023	19.05.2023
W.P.(C) 6753/2023	19.05.2023
W.P.(C) 6754/2023	19.05.2023
W.P.(C) 6755/2023	19.05.2023
W.P.(C) 6758/2023	19.05.2023
W.P.(C) 6762/2023	19.05.2023
W.P.(C) 6765/2023	19.05.2023
W.P.(C) 6766/2023	19.05.2023
W.P.(C) 6767/2023	19.05.2023
W.P.(C) 6770/2023	19.05.2023
W.P.(C) 6781/2023	19.05.2023
W.P.(C) 6792/2023	19.05.2023
W.P.(C) 6795/2023	19.05.2023
W.P.(C) 6801/2023	19.05.2023
W.P.(C) 6807/2023	19.05.2023
W.P.(C) 6849/2023	19.05.2023
W.P.(C) 6933/2023	22.05.2023
W.P.(C) 6945/2023	22.05.2023
W.P.(C) 6959/2023	22.05.2023
W.P.(C) 6971/2023	22.05.2023
W.P.(C) 6973/2023	22.05.2023
W.P.(C) 6975/2023	22.05.2023
W.P.(C) 6994/2023	22.05.2023
W.P.(C) 7011/2023	22.05.2023



W.P.(C) 7030/2023	22.05.2023
W.P.(C) 7060/2023	23.05.2023
W.P.(C) 7061/2023	23.05.2023
W.P.(C) 7073/2023	23.05.2023
W.P.(C) 7075/2023	23.05.2023
W.P.(C) 7076/2023	23.05.2023
W.P.(C) 7078/2023	23.05.2023
W.P.(C) 7089/2023	23.05.2023
W.P.(C) 7161/2023	24.05.2023
W.P.(C) 7164/2023	24.05.2023
W.P.(C) 7166/2023	24.05.2023
W.P.(C) 7172/2023	24.05.2023
W.P.(C) 7213/2023	24.05.2023
W.P.(C) 7258/2023	25.05.2023
W.P.(C) 7263/2023	25.05.2023
W.P.(C) 7264/2023	25.05.2023
W.P.(C) 7273/2023	25.05.2023
W.P.(C) 7296/2023	25.05.2023
W.P.(C) 7329/2023	25.05.2023
W.P.(C) 7344/2023	25.05.2023
W.P.(C) 7381/2023	26.05.2023
W.P.(C) 7383/2023	26.05.2023
W.P.(C) 7388/2023	26.05.2023
W.P.(C) 7392/2023	26.05.2023
W.P.(C) 7519/2023	29.05.2023



W.P.(C) 7554/2023	29.05.2023
W.P.(C) 7579/2023	29.05.2023
W.P.(C) 7601/2023	29.05.2023
W.P.(C) 7674/2023	30.05.2023
W.P.(C) 4574/2023	12.04.2023
W.P.(C) 2844/2023	06.03.2023
W.P.(C) 3223/2023	16.03.2023
W.P.(C) 3672/2023	24.03.2023

8.1 Accordingly, the following interlocutory applications in their respective cases are disposed of:

Interlocutory Application No.	Case No.
CM APPL. 1031/2023	W.P.(C) 262/2023
CM APPL. 52660/2022	W.P.(C) 16664/2022
CM APPL. 22099/2023	W.P.(C) 5632/2023
CM APPL. 22105/2023	W.P.(C) 5635/2023
CM APPL. 22109/2023	W.P.(C) 5638/2023
CM APPL. 22117/2023	W.P.(C) 5640/2023
CM APPL. 22127/2023	W.P.(C) 5645/2023
CM APPL. 22129/2023	W.P.(C) 5646/2023
CM APPL. 22133/2023	W.P.(C) 5648/2023
CM APPL. 22140/2023	W.P.(C) 5651/2023



CM APPL. 22142/2023	W.P.(C) 5652/2023
CM APPL. 22156/2023	W.P.(C) 5658/2023
CM APPL. 1174/2023	W.P.(C) 298/2023
CM APPL. 5689/2023	W.P.(C) 1509/2023
CM APPL. 9072/2023	W.P.(C) 2370/2023
CM APPL. 9754/2023	W.P.(C) 2543/2023
CM APPL. 11219/2023	W.P.(C) 2889/2023
CM APPL. 11221/2023	W.P.(C) 2890/2023
CM APPL. 11283/2023	W.P.(C) 2896/2023
CM APPL. 11730/2023	W.P.(C) 3005/2023
CM APPL. 11871/2023	W.P.(C) 3068/2023
CM APPL. 12071/2023	W.P.(C) 3097/2023
CM APPL. 12089/2023	W.P.(C) 3106/2023
CM APPL. 12156/2023	W.P.(C) 3136/2023
CM APPL. 12160/2023	W.P.(C) 3138/2023
CM APPL. 12305/2023	W.P.(C) 3172/2023
CM APPL. 12761/2023	W.P.(C) 3278/2023
CM APPL. 12767/2023	W.P.(C) 3281/2023
CM APPL. 13144/2023	W.P.(C) 3396/2023
CM APPL. 13173/2023	W.P.(C) 3408/2023
CM APPL. 13465/2023	W.P.(C) 3470/2023
CM APPL. 13627/2023	W.P.(C) 3513/2023
CM APPL. 13737/2023	W.P.(C) 3533/2023
CM APPL. 13832/2023	W.P.(C) 3572/2023
CM APPL. 13835/2023	W.P.(C) 3573/2023



CM APPL. 13837/2023	W.P.(C) 3574/2023
CM APPL. 14056/2023	W.P.(C) 3618/2023
CM APPL. 14232/2023	W.P.(C) 3668/2023
CM APPL. 14438/2023	W.P.(C) 3728/2023
CM APPL. 15060/2023	W.P.(C) 3874/2023
CM APPL. 15063/2023	W.P.(C) 3875/2023
CM APPL. 15070/2023	W.P.(C) 3878/2023
CM APPL. 15114/2023	W.P.(C) 3895/2023
CM APPL. 15160/2023	W.P.(C) 3908/2023
CM APPL. 15355/2023	W.P.(C) 3940/2023
CM APPL. 15365/2023	W.P.(C) 3945/2023
CM APPL. 15706/2023	W.P.(C) 4027/2023
CM APPL. 15741/2023	W.P.(C) 4038/2023
CM APPL. 15857/2023	W.P.(C) 4060/2023
CM APPL. 16058/2023	W.P.(C) 4150/2023
CM APPL. 16068/2023	W.P.(C) 4152/2023
CM APPL. 16488/2023	W.P.(C) 4245/2023
CM APPL. 16522/2023	W.P.(C) 4257/2023
CM APPL. 16524/2023	W.P.(C) 4258/2023
CM APPL. 16645/2023	W.P.(C) 4326/2023
CM APPL. 16678/2023	W.P.(C) 4341/2023
CM APPL. 16863/2023	W.P.(C) 4375/2023
CM APPL. 16867/2023	W.P.(C) 4376/2023
CM APPL. 16874/2023	W.P.(C) 4378/2023
CM APPL. 16960/2023	W.P.(C) 4405/2023



CM APPL. 16986/2023	W.P.(C) 4423/2023
CM APPL. 17441/2023	W.P.(C) 4584/2023
CM APPL. 17931/2023	W.P.(C) 4658/2023
CM APPL. 18070/2023	W.P.(C) 4684/2023
CM APPL. 18491/2023	W.P.(C) 4786/2023
CM APPL. 18493/2023	W.P.(C) 4787/2023
CM APPL. 18722/2023	W.P.(C) 4856/2023
CM APPL. 18866/2023	W.P.(C) 4880/2023
CM APPL. 18909/2023	W.P.(C) 4899/2023
CM APPL. 19013/2023	W.P.(C) 4915/2023
CM APPL. 19117/2023	W.P.(C) 4941/2023
CM APPL. 20036/2023	W.P.(C) 5123/2023
CM APPL. 20038/2023	W.P.(C) 5124/2023
CM APPL. 20234/2023	W.P.(C) 5186/2023
CM APPL. 20239/2023	W.P.(C) 5187/2023
CM APPL. 20373/2023	W.P.(C) 5210/2023
CM APPL. 20392/2023	W.P.(C) 5219/2023
CM APPL. 20431/2023	W.P.(C) 5237/2023
CM APPL. 20438/2023	W.P.(C) 5238/2023
CM APPL. 20489/2023	W.P.(C) 5251/2023
CM APPL. 20583/2023	W.P.(C) 5265/2023
CM APPL. 20593/2023	W.P.(C) 5272/2023
CM APPL. 20641/2023	W.P.(C) 5298/2023
CM APPL. 20709/2023	W.P.(C) 5311/2023
CM APPL. 20866/2023	W.P.(C) 5343/2023



CM APPL. 20967/2023	W.P.(C) 5369/2023
CM APPL. 20972/2023	W.P.(C) 5371/2023
CM APPL. 21095/2023	W.P.(C) 5392/2023
CM APPL. 21161/2023	W.P.(C) 5407/2023
CM APPL. 21172/2023	W.P.(C) 5410/2023
CM APPL. 21230/2023	W.P.(C) 5427/2023
CM APPL. 21654/2023	W.P.(C) 5536/2023
CM APPL. 21678/2023	W.P.(C) 5539/2023
CM APPL. 22434/2023	W.P.(C) 5725/2023
CM APPL. 22438/2023	W.P.(C) 5727/2023
CM APPL. 22453/2023	W.P.(C) 5730/2023
CM APPL. 22466/2023	W.P.(C) 5734/2023
CM APPL. 22537/2023	W.P.(C) 5760/2023
CM APPL. 22539/2023	W.P.(C) 5761/2023
CM APPL. 22644/2023	W.P.(C) 5781/2023
CM APPL. 22652/2023	W.P.(C) 5785/2023
CM APPL. 22668/2023	W.P.(C) 5791/2023
CM APPL. 22670/2023	W.P.(C) 5792/2023
CM APPL. 23120/2023	W.P.(C) 5869/2023
CM APPL. 23034/2023	W.P.(C) 5875/2023
CM APPL. 23036/2023	W.P.(C) 5876/2023
CM APPL. 23039/2023	W.P.(C) 5877/2023
CM APPL. 23053/2023	W.P.(C) 5884/2023
CM APPL. 23057/2023	W.P.(C) 5886/2023
CM APPL. 23059/2023	W.P.(C) 5887/2023



CM APPL. 23061/2023	W.P.(C) 5888/2023
CM APPL. 23064/2023	W.P.(C) 5891/2023
CM APPL. 23066/2023	W.P.(C) 5892/2023
CM APPL. 23070/2023	W.P.(C) 5894/2023
CM APPL. 23072/2023	W.P.(C) 5895/2023
CM APPL. 23074/2023	W.P.(C) 5896/2023
CM APPL. 23165/2023	W.P.(C) 5918/2023
CM APPL. 23435/2023	W.P.(C) 5962/2023
CM APPL. 23438/2023	W.P.(C) 5964/2023
CM APPL. 23515/2023	W.P.(C) 5999/2023
CM APPL. 23543/2023	W.P.(C) 6008/2023
CM APPL. 23650/2023	W.P.(C) 6038/2023
CM APPL. 23663/2023	W.P.(C) 6041/2023
CM APPL. 23665/2023	W.P.(C) 6042/2023
CM APPL. 23674/2023	W.P.(C) 6046/2023
CM APPL. 23691/2023	W.P.(C) 6053/2023
CM APPL. 24216/2023	W.P.(C) 6147/2023
CM APPL. 24218/2023	W.P.(C) 6148/2023
CM APPL. 24221/2023	W.P.(C) 6150/2023
CM APPL. 24223/2023	W.P.(C) 6151/2023
CM APPL. 24225/2023	W.P.(C) 6152/2023
CM APPL. 24233/2023	W.P.(C) 6156/2023
CM APPL. 24239/2023	W.P.(C) 6158/2023
CM APPL. 24244/2023	W.P.(C) 6161/2023
CM APPL. 24248/2023	W.P.(C) 6163/2023



CM APPL. 24254/2023	W.P.(C) 6166/2023
CM APPL. 24279/2023	W.P.(C) 6178/2023
CM APPL. 24315/2023	W.P.(C) 6185/2023
CM APPL. 24317/2023	W.P.(C) 6186/2023
CM APPL. 24323/2023	W.P.(C) 6187/2023
CM APPL. 24468/2023	W.P.(C) 6227/2023
CM APPL. 24475/2023	W.P.(C) 6230/2023
CM APPL. 24596/2023	W.P.(C) 6259/2023
CM APPL. 24606/2023	W.P.(C) 6264/2023
CM APPL. 24624/2023	W.P.(C) 6270/2023
CM APPL. 24630/2023	W.P.(C) 6273/2023
CM APPL. 24637/2023	W.P.(C) 6277/2023
CM APPL. 24639/2023	W.P.(C) 6278/2023
CM APPL. 24641/2023	W.P.(C) 6279/2023
CM APPL. 24643/2023	W.P.(C) 6280/2023
CM APPL. 24647/2023	W.P.(C) 6282/2023
CM APPL. 25253/2023	W.P.(C) 6410/2023
CM APPL. 25255/2023	W.P.(C) 6411/2023
CM APPL. 25285/2023	W.P.(C) 6415/2023
CM APPL. 25289/2023	W.P.(C) 6416/2023
CM APPL. 25298/2023	W.P.(C) 6420/2023
CM APPL. 25300/2023	W.P.(C) 6421/2023
CM APPL. 25303/2023	W.P.(C) 6423/2023
CM APPL. 25308/2023	W.P.(C) 6426/2023
CM APPL. 25309/2023	W.P.(C) 6427/2023



CM APPL. 25318/2023	W.P.(C) 6432/2023
CM APPL. 25320/2023	W.P.(C) 6433/2023
CM APPL. 25600/2023	W.P.(C) 6515/2023
CM APPL. 25609/2023	W.P.(C) 6520/2023
CM APPL. 25620/2023	W.P.(C) 6525/2023
CM APPL. 25621/2023	W.P.(C) 6526/2023
CM APPL. 25718/2023	W.P.(C) 6560/2023
CM APPL. 25720/2023	W.P.(C) 6561/2023
CM APPL. 25994/2023	W.P.(C) 6620/2023
CM APPL. 25998/2023	W.P.(C) 6622/2023
CM APPL. 26001/2023	W.P.(C) 6624/2023
CM APPL. 26025/2023	W.P.(C) 6630/2023
CM APPL. 26029/2023	W.P.(C) 6632/2023
CM APPL. 26038/2023	W.P.(C) 6634/2023
CM APPL. 26041/2023	W.P.(C) 6636/2023
CM APPL. 26059/2023	W.P.(C) 6646/2023
CM APPL. 26063/2023	W.P.(C) 6649/2023
CM APPL. 26070/2023	W.P.(C) 6654/2023
CM APPL. 26084/2023	W.P.(C) 6659/2023
CM APPL. 26096/2023	W.P.(C) 6662/2023
CM APPL. 26103/2023	W.P.(C) 6663/2023
CM APPL. 26107/2023	W.P.(C) 6665/2023
CM APPL. 26133/2023	W.P.(C) 6675/2023
CM APPL. 26209/2023	W.P.(C) 6691/2023
CM APPL. 26406/2023	W.P.(C) 6752/2023



CM APPL. 26409/2023	W.P.(C) 6753/2023
CM APPL. 26411/2023	W.P.(C) 6754/2023
CM APPL. 26413/2023	W.P.(C) 6755/2023
CM APPL. 26435/2023	W.P.(C) 6758/2023
CM APPL. 26446/2023	W.P.(C) 6762/2023
CM APPL. 26451/2023	W.P.(C) 6765/2023
CM APPL. 26453/2023	W.P.(C) 6766/2023
CM APPL. 26455/2023	W.P.(C) 6767/2023
CM APPL. 26460/2023	W.P.(C) 6770/2023
CM APPL. 26491/2023	W.P.(C) 6781/2023
CM APPL. 26538/2023	W.P.(C) 6792/2023
CM APPL. 26543/2023	W.P.(C) 6795/2023
CM APPL. 26554/2023	W.P.(C) 6801/2023
CM APPL. 26567/2023	W.P.(C) 6807/2023
CM APPL. 26787/2023	W.P.(C) 6849/2023
CM APPL. 26970/2023	W.P.(C) 6933/2023
CM APPL. 27090/2023	W.P.(C) 6945/2023
CM APPL. 27119/2023	W.P.(C) 6959/2023
CM APPL. 27148/2023	W.P.(C) 6971/2023
CM APPL. 27156/2023	W.P.(C) 6973/2023
CM APPL. 27162/2023	W.P.(C) 6975/2023
CM APPL. 27195/2023	W.P.(C) 6994/2023
CM APPL. 27318/2023	W.P.(C) 7011/2023
CM APPL. 27360/2023	W.P.(C) 7030/2023
CM APPL. 27447/2023	W.P.(C) 7060/2023



CM APPL. 27449/2023	W.P.(C) 7061/2023
CM APPL. 27476/2023	W.P.(C) 7073/2023
CM APPL. 27486/2023	W.P.(C) 7075/2023
CM APPL. 27490/2023	W.P.(C) 7076/2023
CM APPL. 27496/2023	W.P.(C) 7078/2023
CM APPL. 27591/2023	W.P.(C) 7089/2023
CM APPL. 27908/2023	W.P.(C) 7161/2023
CM APPL. 27921/2023	W.P.(C) 7164/2023
CM APPL. 27927/2023	W.P.(C) 7166/2023
CM APPL. 27947/2023	W.P.(C) 7172/2023
CM APPL. 28112/2023	W.P.(C) 7213/2023
CM APPL. 28254/2023	W.P.(C) 7258/2023
CM APPL. 28264/2023	W.P.(C) 7263/2023
CM APPL. 28266/2023	W.P.(C) 7264/2023
CM APPL. 28289/2023	W.P.(C) 7273/2023
CM APPL. 28350/2023	W.P.(C) 7296/2023
CM APPL. 28513/2023	W.P.(C) 7329/2023
CM APPL. 28541/2023	W.P.(C) 7344/2023
CM APPL. 28742/2023	W.P.(C) 7381/2023
CM APPL. 28746/2023	W.P.(C) 7383/2023
CM APPL. 28754/2023	W.P.(C) 7388/2023
CM APPL. 28761/2023	W.P.(C) 7392/2023
CM APPL. 29193/2023	W.P.(C) 7519/2023
CM APPL. 29300/2023	W.P.(C) 7554/2023
CM APPL. 29417/2023	W.P.(C) 7579/2023



CM APPL. 29445/2023	W.P.(C) 7601/2023
CM APPL. 29696/2023	W.P.(C) 7674/2023
CM APPL. 17417/2023	W.P.(C) 4574/2023
CM APPL. 10956/2023	W.P.(C) 2844/2023
CM APPL. 12526/2023	W.P.(C) 3223/2023
CM APPL. 14242/2023	W.P.(C) 3672/2023

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

DECEMBER 12, 2023 / tr

[Click here to check corrigendum, if any](#)